# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.307/14/HDB/2017
NAME OF THE COMPANY	ELbit Medical Diaganostics Ltd
NAME OF THE PETITIONER(S)	ELbit Medical Diaganostics Ltd
NAME OF THE RESPONDENT(S)	* **
UNDER SECTION	14

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abu Akram	Advocate	aakronn 0070 eg mil	&
CSS Fish-a.	<b>LS</b>		

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### **ORDER**

Heard Mr.Abu Akram, Learned Counsel for the Petitioner along with Mr.CSS Krishna, CS.

At the request of Counsel, case is posted to 22.12.2017.

Member (T)

Member (J)

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